

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 117  
CA-22(PB)/2020

**IN THE MATTER OF:**

Quality Sales Promotion Pvt Ltd  
And  
Mehtar Investment Pvt Ltd.

... Applicant / Petitioner

... Respondent

**Order under Rule 16(d) NCLT, 2016**

Order delivered on 09.11.2020

**CORAM**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Mr. Vikrant Rohilla Adv.  
For the Respondent : -

**ORDER**

List this matter for filing written submissions before next date  
of hearing.

List the matter on 18.12.2020.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

Deepak Kumar  
09.11.2020